

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 40 of 1995

Tuesday, this the 10th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. S Venkatasubramanian,  
S/o Late G Sundararajan,  
No.3 MES Officer's Quarters,  
Panampally Nagar, Kochi-36  
Working as Surveyor of Works,  
Office of the Commander Works  
Engineer (Cochin), Kattaribagh,  
Naval Base PO, Kochi-682 004.

.. Applicant

By Advocate Mr. G Sukumara Menon

Vs.

1. Union of India represented by  
the Secretary,  
Ministry of Defence, New Delhi.
2. Engineer-in- Chief,  
Army Headquarters, DHQ PO,  
New Delhi-110 011.
3. Senior Administrative Officer,  
Central Record Office (Officers),  
C/o Chief Engineer, Delhi Zone,  
Delhi Cantt. Pin: 110 010.
4. Chief Engineer (Navy),  
Katari Bagh, Naval Base,  
Cochin-4.

... Respondents

O R D E R

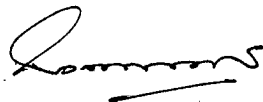
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant a Surveyor of Works under respondents, seeks a direction to step up his pay to the level of that of his junior RN Mathur. Applicant had been making representations, and we find from A-2 and A-3 that such representations have been recommended/forwarded to second respondent by respondents 3 and 4. Applicant is close to retirement, and therefore, we direct second respondent Engineer-in-Chief to pass a reasoned

order on the representations A-2 and A-3, within three months from today. The Registry will forward a copy of this order and a copy of the original application to second respondent for necessary action.

2. Original application is disposed of in limine. No costs.

Dated the 10th January, 1995



SP BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

ak/10195

**List of Annexures:**

**Annexure A-2:** True copy of letter No.CRO/20/13/1090/94 dated 20-7-94 from the 3rd respondent addressed to the 2nd respondent.

**Annexure A-3:** True copy of letter No.13049/338/EI8 dated 30-11-94 from the Commander Works Engineer, Naval Base,Cochin-4 and its enclosures addressed to the 3rd respondent.